

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1572
ANSWERED ON- 08/03/2021

ACCIDENT PRONE NHs

1572 # SHRI VISHAMBHAR PRASAD NISHAD:
CH. SUKHRAM SINGH YADAV:
SMT. CHHAYA VERMA:
SMT. SAMPATIYA UIKEY:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) whether it is a fact that certain National Highways (NHs) are more prone to accidents compared to the other NHs of the country due to which more road accidents are happening there;
- (b) the NH-wise details of accidents occurred on NHs during the last three years;
- (c) whether any study has been conducted to ascertain the reasons as to why certain NHs are more prone to accident as compared to other NHs and if so, the details thereof; and
- (d) the details of the steps taken to reduce the number of accidents on NHs?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) This Ministry does not collect data on whether certain National Highways (NHs) are more prone to accidents compared to the other NHs of the country. However, as per the data received from police department of all States/UTs the total number of road accidents on the National Highways in the country for the calendar years 2017 to 2019 is shown in the table given below:

years	Total Number of Road Accidents on National Highway
2017	1,41,466
2018	1,40,843
2019	1,37,191

State/UT-wise details with rank of road accidents on National highways during the calendar years 2017 to 2019 are placed at **Annexure I**

(d) The Motor Vehicle (Amendment) Act, 2019 which was recently passed by Parliament focuses on road safety and includes, inter-alia, revision in penalties for traffic violations, electronic monitoring of the same, enhanced penalties for juvenile driving, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, streamlining the third party insurance and payment of increased compensation for hit and run

cases etc. The Amendment has strengthened the Law to improve the road Safety scenario and reduce loss of lives.

The Ministry issues regulations to improve vehicle safety standards, undertakes site specific interventions to address black spots, and also mobilises various activities to promote road safety such as road safety advocacy and awareness programmes.

Besides this the Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

(i) Education:

- The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.
- Observance of National Road Safety Week every year for spreading awareness and strengthening road safety.
- A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).

(ii) Engineering (both of Roads and vehicles)

- *Road engineering*
 - High priority to identification and rectification of black spots (accident prone spots) on national highways.
 - Road safety has been made an integral part of road design at planning stage.
 - The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
 - Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.
 - Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- *Vehicle engineering:*
 - Safety standards for automobiles have been improved.
 - Ministry has notified fitment of Speed Limiting devices on all transport vehicles
 - Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system

(iii) Enforcement

- The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.
- Rules for protection of Good Samaritans as per MV(amendment) Act, 2019 have been published.

(iv) Emergency care:

- The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.
- The National Highways Authority of India has also deployed 550 ambulances at toll plazas on the completed corridor of National Highways. Out of 550 ambulances 171 ambulances have been upgraded to Basic Life Support as per AIS-125

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 1572 TO BE ANSWERED ON 8TH MARCH, 2021 ASKED BY SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV: SMT. CHHAYA VERMA: SMT. SAMPATIYA UIKEY.

TOTAL NUMBER OF ROAD ACCIDENTS ON NATIONAL HIGHWAYS DURING- 2017 TO 2019

Sl. No	State/UTs	2017	2018	2019	Rank
1	Andhra Pradesh	8544	8122	7682	7
2	Arunachal Pradesh	88	89	95	29
3	Assam	3274	3963	3988	12
4	Bihar	3883	4016	4526	10
5	Chhattisgarh	3701	3995	3811	13
6	Goa	1470	1425	1244	21
7	Gujarat	4333	3997	3511	15
8	Haryana	3785	4358	3442	16
9	Himachal Pradesh	1460	1455	1396	20
10	Jammu & Kashmir	2139	2118	2081	18
11	Jharkhand	1828	1616	2074	19
12	Karnataka	14217	13638	13363	3
13	Kerala	8993	9161	9459	5
14	Madhya Pradesh	11150	9967	10440	4
15	Maharashtra	9237	9355	8360	6
16	Manipur	372	329	395	25
17	Meghalaya	338	118	325	26
18	Mizoram	38	23	21	33
19	Nagaland	341	244	235	28
20	Odisha	4487	4207	4148	11
21	Punjab	2533	2821	2423	17
22	Rajasthan	6851	6726	6883	9
23	Sikkim	83	64	59	31
24	Tamil Nadu	20696	19583	17633	1
25	Telangana	6211	6487	7352	8
26	Tripura	221	188	248	27
27	Uttarakhand	908	816	662	23
28	Uttar Pradesh	14333	16198	16181	2
29	West Bengal	4158	4071	3537	14
30	Andaman & Nicobar Islands	60	93	71	30
31	Chandigarh	33	46	36	32
32	Dadra & Nagar Haveli	0	0	0	34
33	Daman & Diu	9	0	0	34
34	Delhi	755	783	857	22
35	Lakshadweep	0	0	0	34
36	Puducherry	937	771	653	24
	Total	141466	140843	137191	
